## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

: 397/398

Name (in Capital) S.No.

Represented by

Signature

Lartheteyon Ambanhagan Gound for Brand Merathia petitioning

ORDER

Shri Karthikeyan Anbazhagan, proxy representing counsel for petitioner present. No representation on behalf of respondents. Proxy counsel for petitioners submitted that the settlement talks between the parties are still going on. It is observed by the Bench that at request of both the parties, several opportunities were given to report the final outcome of the settlement talks. Today both the counsels are absent. Considering the circumstances, it is directed to bring both the parties to know the actual status of the settlement talks between the parties. Proxy counsel for petitioner is directed to inform the counsel for respondents about the presence of the parties on the next date of hearing. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)